

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4172**  
TO BE ANSWERED ON 07.01.2019

**WELFARE OF TRIBAL IN GUJARAT**

4172. DR. KIRIT P. SOLANKI

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of proposals received by the Government for various development works related to Tribal Welfare during the last three years from the State Government of Gujarat and the amount involved therein, scheme-wise and the details of action taken thereon;
- (b) the reasons for the proposals which are still pending;
- (c) whether any time-limit has been stipulated for disposal of proposals; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) to (d): The receipt of proposal from State Governments including State of Gujarat under various schemes of MoTA is a continuous process. The proposals received from State Government are considered by the Ministry for funding based on laid down mechanism including Project Appraisal Committee (PAC) keeping in view the following:

- (i) Availability of funds under the relevant scheme(s).
- (ii) Submission of UC by the State Government of the funds released during previous years.
- (iii) Physical progress report of already funded projects.
- (iv) Need, relevance and priority of the project with regard to benefits to be accrued to the tribal people.

During the last three years funds have been provided to the State Government of Gujarat under the schemes of the Ministry for various development works / activities which includes support for education, health, sanitation, water supply, livelihood, agriculture, irrigation, income generation programmes, construction of roads, Scholarship to children, protection and preservation of tribal culture, etc.

Details of the funds released to the State Government of Gujarat for various development works related to Tribal Welfare under various schemes of the Ministry during the last three years is as under:

Schemes Name	2015-16	2016-17	2017-18
Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	10566.50	9488.00	10270.41
Grants under Article 275(1) of the constitution	11680.00	9739.02	11384.08
Particularly Vulnerable Tribal Groups (PVTGs)	898.00	779.12	390.67
Vocational Training in Tribal Areas <sup>7</sup>	605.76	0.00	0.00
Support to Tribal Research Institutions (TRIs)	86.53	0.00	2438.00
Pre-Matric Scholarship	3745.76	80.81	3650.84
Post-Matric Scholarship	5520.40	22040.27	14609.74
Grant- in-Aid to Voluntary organizations working for the Welfare of STs	43.38	111.93	73.14
Strengthening Education Among Scheduled Tribe Girls in Low Literacy Districts	1680.77	2857.92	1512.47
<b>Total:</b>	<b>34827.10</b>	<b>45097.07</b>	<b>44329.35</b>

(Rs. in lakh)